

ORDER DATED 19-12-2003.

By filing a Memo, Learned Counsel for the Applicant submits that the applicant does not want to press this O.A. In the said premises, this OA is allowed to be withdrawn and accordingly the same is disposed of as withdrawn.

hkh
vice-Chairman 19/12

YD
Member (Judl.)

Copies of copy
may be shown
to the Counsel for
bald.

DRB
19/12
S.O.B.

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15-1-03